

READ : G. R. No. MKC-2013/prk.kra.63/MKK, dated 19/06/2014.

READ : Hon'ble High Court letter No. B(Gen)1001/2015/882, dt. 22/09/15.

READ : Government Gazette Notification No.Rule/P.1605/2015,dt.26/08/15.

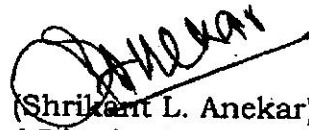
READ : District Court Order No. EB.03/68/2019, dated 16/11/2019.

ORDER :-

No. B.-04/EB.03/ 101 /2021 :- In view of the above and in exercise of the powers under Rule-4 of Chapter-II of the Gender Sensitization and Sexual Harassment of Women at the District Court in the State of Maharashtra and Goa (Prevention, Prohibition & Redressal) Regulations, 2014, the Undersigned modified the Committee constituted vide Sr. No. 4 above, known as "District Court Gender, Sensitization and Internal Complaints Committee" (DGSICC) for the establishment of District and Sessions Court, Ahmednagar, as under.

Sr. No.	Name of the Officer / Employee.	Designation in the Committee	Tenure
1	Smt. M. A. Baraliya, District Judge - 3 and Addl. Sessions Judge, Ahmednagar.	Chairperson	Two Years
2	Smt. R. R. Deshpande, Secretary, District Legal Services Authority, Ahmednagar.	Member Secretary	Two Years
3	Shri. S. K. Patil, District Government Pleader, Ahmednagar.	Member	Two Years
4	Shri. B. B. Barhate, President, Ahmednagar Bar Association, Ahmednagar	Member	Two Years
5	Adv. Smt. Anjali S. Sudrik, R/o. Ahmednagar.	Member	Two Years
6	Adv. Smt. Pradnya Hendre-Joshi, R/o. Ahmednagar.	Member	Two Years
7	Sau. A. P. Zinje, Junior Clerk, Court of Civil Judge, J. D., Rahuri, Dist. Ahmednagar.	Member	Two Years

District Court, Ahmednagar))
Date :- 11/06/2021.))


(Shrikant L. Anekar)
Principal District & Sessions Judge,
AHMEDNAGAR